249 Announcement Re. Govt. Business [6th AUGUST 1993] Allocation of Time for Disposal of 250 for the Week Commencing 9th Govt, and other business Aug.. 1991

REPORT OK THE STANDING COMMITTEE ON LABOUR AND WELFARE

SHRI SUSHIL BARPNGPA (Himachal Pradesh): 1 lay on the Table a copy (in English and Hindi) of the Second Report of the Standing Committee on Labour and Welfare on the National Commission for Safai Karamcharis Bill. 1993.

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Cominittee at its meeting held on Thursday, the 5th August. 1993. allotted time for Government egislative Business as follows:—

Business

- Consideration and passing of the Cable Networks (Regulation) Bill, 1993.
- Consideration and passing of the Betwa River Board (Amendment) Bill, 1991, as passed by the Lok Sabha.
- Statutory Resolution seeking disapproval of the Recovery of Debts due to Banks and Financial Institutions Ordinance, 1993.
- Consideration and Passing of the Recovery of Debis due to Banks and Financial Institutions Bill. 1993.
 after it is passed by the Lok Sabha.
- Statutory Resolution seeking disapproval of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1993
- Consideration and Passing of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill. 1993. after it is pass 1 by the Lok Sabha.

Time Allowed

3 Hrs. (To be taken up on 10th August, 1993)

May be disposed of without dispossion.

2 Hrs. (To be discussed together)

2 Hrs. (To be discussed together)

The Committee recommended that the House should sit up to 6.00 P.M. and beyond each day as necessary from Monday the 9th August, 1993, for transaction of Government Legislative and other Business.

ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COMMENC-ING 9TH AUGUST, 1993

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS WITH ADDITIONAL CHARGE OF THE MINIS-TER OF STATE IN THE MINISTRY OF PARLIAMENTARY' AFFAIRS (SHRIMATI MARGARET ALVA): Madam, with your permission. I rise to announce that Government Business during the week commencing 9th August. 1993, will consist of:-

Consideration of any item of Government Business carried over from today's Onder Paper.

Consideration and passing of the following Bills as passed by Lok Sabha:—

- (a) The Delhi Municipal Corporation (Amendment) Bill, 1993.
- (b) The Betwa River Board (Amendment) Bill. 1991.

Discussion on the Resolution seeking disapproval of the Recovery of Debts due to Banks and Financial Institutions